

Annexure-5

Name of the corporate debtor: Oswal Spinning and Weaving Mills Ltd., Date of commencement of liquidation: 13/12/2019; List of stakeholders as on: 18/07/2022

List of operational creditors (Government Dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Additional Director General of Foreign Trade (Ludhiana)	DGFT	16-01-20	3,773,014.00	3,773,014.00	Non-fulfilment of export obligation under EPCG authorisation	-	N.A.	100	-	-	-	-	N.A.
2	Executive Officer, Municipal Council, Doraha, Ludhiana	Municipal Council	-	483,917.00	483,917.00	Self-assessment property tax	-	N.A.	100	-	-	-	-	The Liquidator has considered the claim form submitted by the claimant during CIRP since liquidation claim form has not been filed by the claimant till 26.02.2020.
3	Employees State Insurance Corporation	ESIC (Statutory Body)	-	2,261,894.00	2,261,894.00	Non-payment of contribution and late deposit of contribution	-	N.A.	100	-	-	-	-	The claimant filed their claim form after the expiry of last date for submission of claims. However, the Hon'ble AA vide order dated 31.05.2022 has condoned the delay in filing the claim and accordingly, the claim has been admitted by the Liquidator.
TOTAL				6,518,825.00	6,518,825.00					-	-	-	-	